

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 68(ND)2013
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

NAME OF THE COMPANY: Reena Gambhir & Anr. V/s. M/s. Dheradun Automobiles Pvt. Ltd.

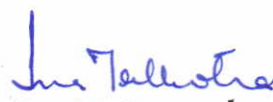
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01.	ADIT AMAR	Advocate	Petitioner	Ajitamar
2.	Sarad K. Sunny	Advocate	Respondent	Sarad

ORDER

Mr. Ajit Amar, has filed his Vakalatnama on behalf of the petitioner. He submits that he has instructions to withdraw the present petition since all disputes have finally settled.

2. Petition stands disposed off in terms of the above. Be consigned to Record Room.


(Ina Malhotra)
Member Judicial